

(2) A copy of the Burn Company and Indian Standard Wagon Company (Nationalisation) Rules, 1977 (Hindi and English versions) published in Notification No. S.O. 755(E) in Gazette of India dated the 7th November, 1977 under sub-section (3) of section 31 of the Burn Company and Indian Standard Wagon Company (Nationalisation) Act 1976. [Placed in Library. See No. No. LT-1281/77].

(3) A copy of the Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Rules, 1977 (Hindi and English versions) published in Notification No. S.O. 756(E) in Gazette of India dated the 7th November, 1977, under sub-section (3) of section 30 of the Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Act, 1976. [Placed in Library. See No. LT-1282/77].

(4) A copy of the Corrigendum* to the English version of the Audit Report* on the account of Coir Board, Ernakulam for the year 1975-76. [Placed in Library. See No. LT-1283/77].

NOTIFICATIONS UNDER MERCHANT SHIPPING ACT, 1958 AND SEAMEN'S P.F. (AMT.) SCHEME, 1977

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—

(i) The Merchant Shipping (Fire Appliances) Amendment Rules, 1977, published in Notification No. G.S.R. 1223 in Gazette of India dated the 17th September, 1977.

(ii) The Indian Merchant Shipping (Construction and Survey of Passenger Steamers) Amendment Rules, 1977, published in Notification No. G.S.R. 1444 in Gazette of India dated the 29th October, 1977. [Placed in Library. See No. LT-1284/77].

(2) A copy of the Seamen's Provident Fund (Amendment) Scheme, 1977 (Hindi and English versions) published in Notification No. G.S.R. 1591 in Gazette of India dated the 19th November, 1977, under section 24 of the Seamen's Provident Fund Act, 1966. [Placed in Library. See No. LT-1285/77].

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR FOOD PROCESSING INDUSTRIES FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Development Council for Food Processing Industries for the year 1976-77, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-1286/77].

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944 AND DELHI SALES TAX (THIRD AMT.), RULES, 1977

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 722(E) published in Gazette of India dated the 30th November, 1977 together with an explanatory memorandum.

*The Audit Report was laid on the Table on 15.6.77.